

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.08/(MAH)/2017
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.06.2017


NAME OF THE PARTIES: Shri James Martin Pereira & Ors.


V/s.

M/s. Promas Engineers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Hara P. Kar	Adv. for Petitioner.	
2.	Mahesh Laxman i/b. Interjurs.		

1)	VAISNALI SUAN	Adv. for	
2)	BIJAL K RATNOD	Respondents	

ORDER

T.C.P. No. 08/241-242/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. A Valuation Report of the Valuer is on record submitted on 19.06.2017.
3. Since the copy of the Valuation Report is not served on the respective sides, hence the Registry is directed to give copies to the parties on demand.
4. Adjourned to **25th July, 2017.**

Dated: **22.06.2017**

Sd/-
M.K. Shrawat
Member (Judicial)